

**JOINT COMMITTEE REPORT IN THE MATTER OF  
ORIGINAL APPLICATION NO.52/2023**

**Krunnal Narayan Gharre**

**(Applicant)**

**Versus**

**Pune Municipal Corporation & Ors.**

**(Respondent)**

**1.0 Background:**

The Original Application No. 52/2023, Krunnal Narayan Gharre (Applicant) Versus Pune Municipal Corporation & Ors. (Respondent).

This application is related to degradation and damage to Ramnadi river leading to health hazards to the citizens of the concerned locality as well as to destruction of flora and fauna. It is alleged that untreated sewage is being dumped and the river has become a sewage track, which is polluting even the connected water bodies like Pashan lake and various rivulets. One of the chronic spots for garbage dumping is near Bavdhan Budruk. Ramnadi river is mixed with sewage that is getting discharged through storm water pipes. In the said matter Hon'ble NGT has passed order on 25.04.2023 (copy enclosed and annexed as Annexure - I).

*We deem it appropriate to constitute a Joint Committee comprising of one member each of respondent No.2 – Pune Municipal Corporation, respondent Nos.2 and 3 – Maharashtra Pollution Control Board (MPCB), respondent No. 4 – Pune Metropolitan Region Development Authority (PMRDA) and MPCB shall be the nodal agency of the said Committee. The members of the Committee will visit the spot/site and submit factual as well as action taken report within four weeks.*

In compliance with aforesaid order joint Committee visit carried on 24.07.2023. Committee members visited to Ramnadi and surrounding area from Bhugaon Lake to Pashan Lake on 24.07.2023 along with applicant.

Joint Committee consisting of the following members:

- a. Shri. Nitin Shinde, Sub Regional Officer, Maharashtra State Pollution Control Board, Pune-I.
- b. Shri. V. V Killedar, Sub Regional Officer, Maharashtra State Pollution Control Board, Pune-II.
- c. Shri Shridhar Yeolekar, Representative of Pune Municipal Corporation.
- d. Shri V. R. Kandgave, Representative of Pune Metropolitan Region Development Authority.
- e. Shri Krungal Gharre, Applicant.

## 2.0 Background:

The complaint was submitted by Shri Krungal Gharre on 04.01.2023 regarding untreated sewage discharges via a major drainage line in Ramnadi and lack of efforts to stem the same from PMC authorities to Regional Officer, Maharashtra Pollution Control Board, Pune. Accordingly, MPC Board Officials visited the site on 25.01.2023 and issued letter to Superintendent Engineer, Drainage Department, Pune Municipal Corporation, Pune on 30.01.2023 and requested to stop the direct discharge of untreated domestic effluent. Also M. P. C. Board has issued Proposed Direction on 14.07.2023, and after conducting personal hearing Interim Direction issued on 04.08.2023 **(Copies of complaint, letter to PMC, Proposed Direction & Interim Direction enclosed and annexed as Annexure - II).**

## 3.0 Description:

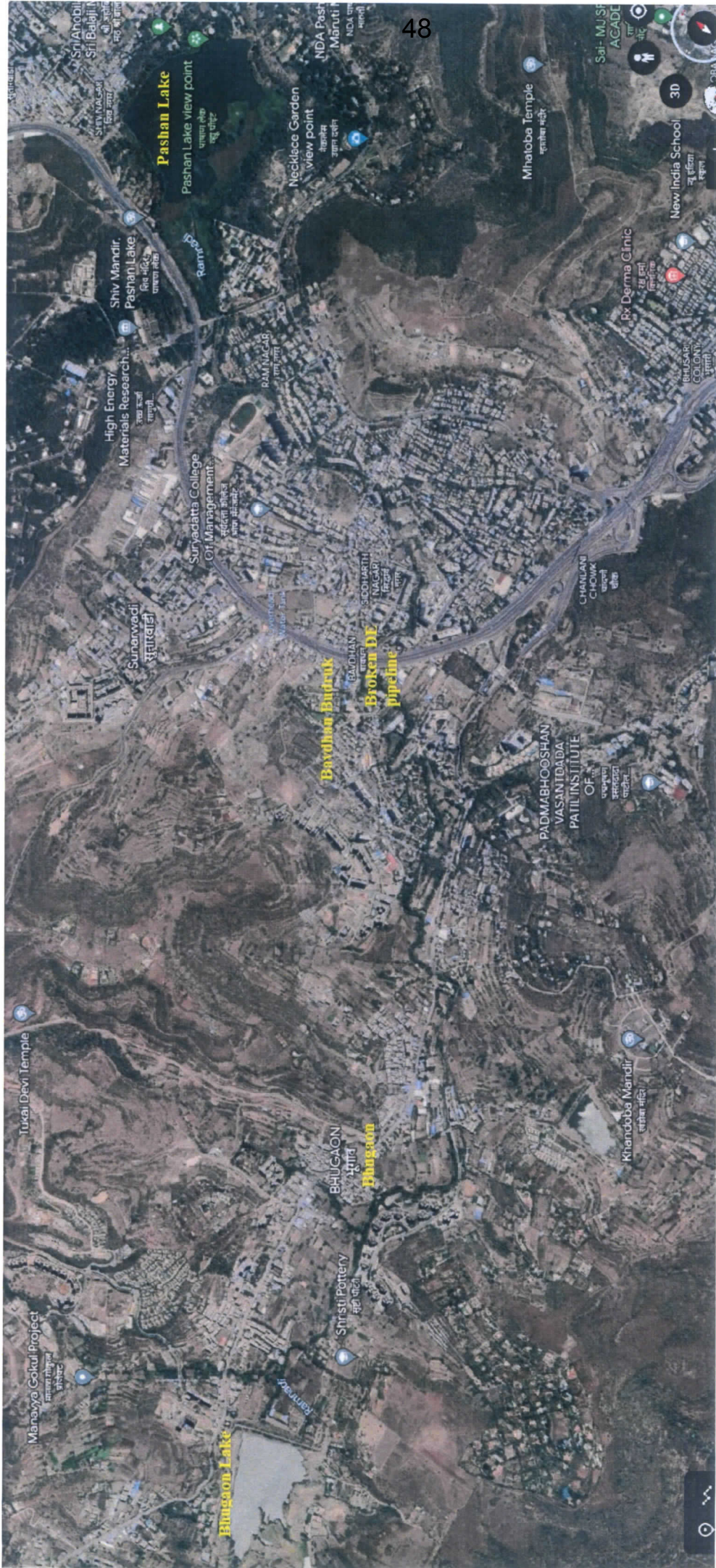
Bhukum and Bhugaon villages are located in Mulshi Taluka, Dist. Pune and located in the outskirts of the Pune city. Population of the village Bhugaon as per Population of India as per Census 2011 is 5949 and Bhukum is 2859. In this area there is large development of residential area and urbanization. In this village there is lake namely Bhugaon Lake (Manas Lake) around which there is large residential scattered population is located.

Ramnadi is a river in Pune District and is a tributary of Mula. It originates near Kathpewadi, Tal.Mulshi, Dist.Pune north-west of Pune city. The river flows through the Bhukum, Bhugaon, , Bavdhan, Pashan, Baner and Aundh areas of Pune city & Ramnadi meets to Pashan Lake and further flows upto Vidhatewasti, Baner. Ramnadi meets to Mula River at Vidhatewasti, Baner. Ramnadi flows in Pune Municipal Corporation area from Bhavdhan Budruk to Baner area. Its total length is about 19.5 KM. This river is not a perennial type and water from this river is not being used for drinking purpose.

Bhukum and Bhugaon villages have not provided any infrastructure for collection & treatment of sewage generated such as sewerage system Sewage Treatment Plants for their jurisdiction. Measures provided by individual buildings such as soak pits and septic tanks. Hence there are chances of mixing untreated sewage from Bukum and Bhugaon Gram panchayat area to Ram River.

There are upcoming and existing residential construction projects in Bhugaon and Bhukum area. The consent granted by M. P.C. Board to residential construction project is with condition to use treated sewage for toilet flushing and gardening purpose. Residential construction projects located in this area are using treated sewage for gardening and toilet flushing.

Google image of impact area – Bhugaon Lake to Pashan Lake





#### **4.0 Reply from Pune Municipal Corporation:**

The applicant Shri Krunal Narayan Ghare has submitted complaint has submitted a complaint before the National Green Tribunal with respect to preventing the mixing of sewage water due to the drainage water and waste near the Ryan International School and the effluent water flowing through the rainstorm drains in Vidnyan Nagar and Bavdhan area, into the Ram river at Bavdhan. Similarly M. P. C. Board has also communicated to submit the information about the action taken by the Pune Municipal Corporation with respect to the said matter.

PMC has submitted reply of Proposed Direction issued dtd. 14.07.2023 to M. P. C. Board on 18.07.2023 mentioning that, the 400 running meter long and 450/600 mm diameter sewage pipeline existing in the Ram river near Rayan International School at Bavdhan has been washed away or has gone out of order at some locations and the work of laying a bigger size pipeline at the said location will be completed by July 2023. Accordingly this office has completed the work of laying 600 and 900 milimeter diameter pipeline in place of the existing 450 mm diameter sewage pipeline near the Ryan International School (which has been washed away or has gone out of order at some locations) on date 21st July 2023. Similarly the 700 running meter long and 450 mm diameter sewage pipeline existing in the right bank of Ram river between Rayan International school to hotel Marigold Bavdhan has been washed away or has gone out of order and the work of laying 450mm and 600 mm diameter pipeline at the said location is completed on 23 rd October 2023.

Similarly Superintending Engineer, Sewage Maintenance and Repairs Department Pune Municipal Corporation has communicated the Kothrud Bavdhan Ward office of the Pune Municipal Corporation to stop the effluent flowing through the existing storm water gutters in the Vidnyan Nagar and Bavdhan areas. Accordingly the concerned engineer in the ward office is surveying the said area and the leakage in the drainage line in the existing storm water chamber in the L M D square area in the said vicinity has been stopped on date 4th September 2023.

However the Kothrud Bavdhan Ward office have communicated that since it is currently raining, it is not possible to ascertain whether the water flowing through the storm water drainage is rain water or effluent water. Hence the redressal of the said complaint is likely to take about three months time due to the present raining therein.

**Marathi and English report submitted by the PMC are attached in Annexure III.**

### 5.0 Reply from Pune Metropolitan Regional Development Authority, Pune

Pune Metropolitan Regional Development Authority (PMRDA) has not submitted any reply to the Board office. Board office has issued letter to the PMRDA on 08.08.2023 also reminder send through mail on 01.09.2023 & 11.09.2023. After that PMRDA submitted a letter to M. P. C. Board mentioning that, they have forwarded the said NGT matter to their other department for further action. **Copy of PMRDA letter is attached in Annexure IV.**

### 6.0 The joint committee visited along with the applicants at following locations and observations are as below: -

Sr. No.	Facts in Original Application.	Present status
1	The river enters the Pune Municipal Corporation, hereinafter to as "PMC" jurisdiction via Bavdhan Budruk, and flows there on to Bavdhan Khurd, - Pashan-Baner-Aundh.	As per Notification of Urban Development Department, Gov. of Maharashtra dtd. 30.06.2021, Bavdhan Budruk comes under jurisdiction of the PMC. <b>(Copy attached as Annexure -VI)</b>
2	It is submitted that the Applicant a resident of Bavdhan on Dec 15 <sup>th</sup> 2022 while travelling along the river path saw unimaginable filth dumped in Ramnadi at the global location (18.512848,73.769347). The applicant filed complaint to PMC authorities and posted on social media.	During committee visit it was observed that Solid waste is found dumped on the bank of Ramnadi at some places.
3	It is submitted that the applicant also sent as email to Maharashtra Pollution Control Board, hereinafter referred to as MPCB on their official address <a href="mailto:mpcbpune@mpcb.gov.in">mpcbpune@mpcb.gov.in</a> , <a href="mailto:ropune@mpcb.gov.in">ropune@mpcb.gov.in</a> highlighting the tragic state of the river. Email dated Dec 15 <sup>th</sup> 2022.	The complaint was submitted by Shri Krungal Gharre on 04.01.2023 regarding untreated sewage discharges via a major drainage line in Ramnadi and lack of efforts to stem the same from PMC authorities to Regional Officer, Maharashtra Pollution Control Board, Pune. Accordingly, MPC Board Officials has visited the site on

4	It is submitted the applicant submitted this data with as written complaint to MPCB-Regional Officer on 5 <sup>th</sup> January 2023.	25.01.2023 and issued letter to Superintendent Engineer, Drainage Department, Pune Municipal Corporation, Pune on 30.01.2023 and requested to stop the direct discharge of untreated domestic effluent. Also issued Proposed Direction on 14.07.2023, and after conducting personal hearing Interim Direction issued on 04.08.2023.
5	It is submitted on 17 <sup>th</sup> January 2023 a follow-up email was sent to MPCB for update on the complaint aforementioned in Clause 11. Copy of Email Annexed herewith as ANNEXURE 9	
6	It is submitted that on 25 <sup>th</sup> January 2023 an officer of MPCB, visited the site. The official called the concerned PMC officials from the contentious spot and directed them to resolve the issue immediately. The message conveyed by the official PMC was to resolve the issue within a week.	
7	It is submitted that on 30 <sup>th</sup> January 2023 a letter was sent from MPCB to the Superintendent Engineer (PMC Drainage Department ) directing to stop the discharge immediately and submit an ATR to the complainant, the applicant in this case, along with a copy to MPCB office.  Document id: MPCB/PUNE/230130-FTS-0177. Copy Annexed herewith as ANNEXURE 10	
8	It is submitted that no official ATR is received by the applicant as on date, however after receiving the copy of notice mentioned in Clause. 16 from	

	MPCB, the applicant called Chief Engineer of the PMC drainage department on 31th January 2023 who promised to resolve the issue in 15 days.	
9	It is submitted that even after 30 days of the notice from MPCB when there was no action from Respondent 2, the applicant on 9 <sup>th</sup> February 2023 met the Superintending Engineer (PMC Drainage Department) in the PMC office at sawarkar bhawan. The Superintending Engineer further promised to resolve the issue by 31 <sup>st</sup> March stating the delay was due to certain bureaucratic issues.	
10	It is submitted that since no work had commenced until 6 March 2023, the applicant made a follow up call to the MPCB office and also sent a follow-up email to MPCB and PMC. Copy of follow-up mail Annexed herewith as ANNEXURE II	
11	It is submitted that the Sanitary department of PMC cleaned the garbage in the river on Dec 16 <sup>th</sup> 2022. The applicant was present at the cleaning site. It was brought to notice a major broken sewer line that was discharging untreated sewage directly in the river. Images Annexed herewith as ANNEXURE 4	<p>During the visit of M.P.C. Board Official dtd. 25.01.2023 it is observed that untreated domestic wastewater carrying pipeline was broken and untreated domestic wastewater was mixing into Ramnadi.</p> <p>During visit dtd. 24.07.2023 it was found that PMC authority has repaired and replaced broken drainage line, and provided new drainage line which further connected to Baner STP for treatment as reported by PMC authority.</p> <p>Also visited to the Bhugaon Grampanchayat</p>

		<p>area on 20.10.2023. During visit to Bhugaon Grampanchayat area, discharge of sewage generated from Bhugaon Grampanchayat area is observed from 02 drainage line 1 &amp; 2 near Cocorico Restaurant Bridge. Samples of nalla water collected during the visit. As per the analysis reports Fecal Coliform &amp; Total Coliform are observed, which indicates sewage/domestic wastewater is being mixed in to the Ramnadi. MPCB has communicated the same to CEO, ZP, Pune &amp; Grampanchayat Bhugaon. <b>(Copy of the letter dtd. 23.10.2023 attached as Annexure -V)</b></p>
12	<p>It is submitted that the area falls under PMC jurisdiction. The said area was part of Pune Metropolitan Region Development Authority hereinafter referred to as, PMRDA and Bavdhan Budruk Gram Panchayat prior to 2021. It was merged with PMC in 2021. PMRDA and Bavdhan Budruk Grampanchayat are respondents in this petition.</p>	<p>As per Notification of Urban Development Department, Gov. of Maharashtra dtd. 30.06.2021, Bavdhan Budruk comes under jurisdiction of the PMC. <b>(Copy attached as Annexure -VI)</b></p>
13	<p>It is submitted that on further investigation it was found similar discharge happens near Vignyan Nagar, Bavdhan at the global location address (18.515778 73.777791 ) where sewage lines are connected to the storm water lines. The sewage discharged through these storm lines further mixes with a notified natural spring, Complaint for the same is raised</p>	<p>During visit it was observed that at the Vignyan Nagar, Bavdhan there are 02 storm water drainage lines, which is next Vaidehi Rivera Society.</p> <p>It was observed that from the 02 storm water lines domestic effluent disposing into Ramnadi.</p> <p>During the visit samples are collected. In the both JVS analysis reports Fecal Coliform &amp;</p>

	<p>on PMC complaint portal Complaint no: W83111 dated 13 Feb 2023. Images of the spring and the storm water line discharging sewage effluent and the mixing of the two are annexed herewith as ANNEXURE 12</p>	<p>Total Coliform are observed, it means that sewage/domestic waste water is being mixed in the storm water drain and the said water is mixing in to the Ramnadi.</p> <p><b>Analysis results of drainage wastewater are enclosed in 7.0.</b></p> <p>PMC has submitted reply that leakage in the drainage line in the existing storm water chamber in the L M D square area in the said vicinity has been stopped on date 4th September 2023.</p> <p>However the Kothrud Bavdhan Ward office have communicated that since it is currently raining, it is not possible to ascertain whether the water flowing through the storm water drainage is rain water or effluent water. Hence the redressal of the said complaint is likely to take about three months time due to the present raining therein.</p> <p><b>Marathi and English report submitted by the PMC are attached in Annexure III.</b></p>
14	<p>The pollution of Ramnadi has caused its connected reservoir Pashan lake to become polluted harming migratory birds, aquatic life, The same pollution passes downstream along the confluence impacting more people.</p>	<p>During the visit, sample of Pashan Lake was collected. As per JVS analysis report, Fecal Coliform &amp; Total Coliform are observed in the lake water. As Ramnadi meets to Pashan Lake and further flows upto Vidhatewasti, Baner to Mula river.</p> <p>As reported by PMC - The work of developing 1 MLD Sewage Treatment Plant near Pashan Lake is going on and under the said work till date the work of laying 570 m long and 900 mm diameter sewage</p>

		<p>pipeline has been completed. Also, the remaining work is planned to be completed by the end of 2024. Similarly the work of replacing 200 running meter long and small diameter sewage pipeline with bigger size 1200 mm diameter in the Ram river near Vidhate Vasti is completed. Also the tender process of development of 1200 mm diameter 1200 running meter long sewage pipeline at Ram river near Vidhate vasti is going on. And the said work is expected to be complete in 6 to 8 months.</p>
--	--	--

7.0 Analysis results of the Bhugaon Lake, Ramnadi, Drainage lines and Pashan lake:

Sr.No.	Parameter	Bhugaon lake	Ramnadi near Marigold Banquet	Ramnadi, Wind mill village in PMC area	Ramnadi, Near Nissan showroom, Bavdhan (BK)	PMC Drainage water -1, near Vaidehi Riviera society, mixing into Ram Nadi	PMC Drainage water -2, near Vaidehi Riviera society, mixing into Ram Nadi	Ramnadi water sample D/s of PMC Drainage (Near Kalbhairavi Mandir Bridge)	Pashan Lake
		24.07.2023	24.07.2023	24.07.2023	24.07.2023	24.07.2023	24.07.2023	24.07.2023	24.07.2023
1	pH	8.1	7.8	7.7	7.8	7.8	7.8	7.9	7.9
2	Conductivity	484.4	627	782.3	679	608.3	608.7	680.4	715.7
3	TDS	432	577	729	652	586	582	648	668
4	TFS	334	422	464	528	456	464	518	524
5	SS	20	36	38	36	34	29	38	30
6	Turbidity	2.39	1.25	1.44	1.34	0.77	0.75	1.45	16.60
7	Total Alkalinity	172	236	234	252	248	226	262	262
	Ammonical	0.79	0.23						
8	Nitrogen			0.20	0.37	0.25	0.22	0.27	0.35
9	BOD	8.0	32	16	18	15	13	9.5	16
10	Chloride	38.99	53.98	52.98	61.98	54.98	49.98	59.48	67.98
11	COD	24	76	44	52	36	32	28	44

12	DO	5.3	2.7	4.3	4	4.3	4.4	4.8	4.2
13	Fluoride	BDL	0.14	0.21	0.19	0.18	0.14	0.26	0.12
14	Hardness(calcium)	118	156	156	184	154	138	178	178
15	Hardness (total)	206	266	272	288	270	262	288	298
16	Nitrate Nitrogen	2	2.19	2.17	2.09	2.09	1.86	1.95	2
17	Phosphate (total)	1.07	2.29	2.16	1.82	1.38	2.11	1.90	3.01
18	Sulphate	48.80	75.80	194	105.20	69.20	68.40	69	63
19	TKN	1.96	0.56	0.62	1.06	0.78	0.62	0.67	1.01
20	Hardness (Magnesium)	88	110	116	104	116	124	110	120
21	Boron	BDL	1.04	1.22	1.21	1.18	1.12	1.12	BDL
22	Potassium	2.93	3.95	1.71	4.16	1.72	1.73	4.20	9.51
23	Sodium	25.73	32	25.98	36.84	25.98	25.38	36.52	52.70
24	Faecal Coliform	15	110	45	110	120	275	250	20
25	Streptococci	4	17	13	17	25	45	35	7
26	Total Coliform	275	550	425	550	900	1800	1800	250
27	Phenolphthelene Alkalinity	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

Sr. No.	Parameter	Ram River U/s of Cocorico Restaurant bridge	Under ground drainage line discharge from drainage-1 under Cocorico Restaurant Bridge	Under ground drainage line discharge from drainage-2 under Cocorico Restaurant Bridge	Ram River D/s of Cocorico Restaurant bridge
		<b>20.10.2023</b>	<b>20.10.2023</b>	<b>20.10.2023</b>	<b>20.10.2023</b>
1	pH	7.7	7.5	7.3	7.4
2	TDS	902.0	678.0	846.0	704.0
3	SS	16.0	27.0	96.0	34.0
4	Turbidity	1.29	16.40	61.80	43.00
5	Total Alkalinity	260.0	196.0	240.0	212.0
6	BOD	17.0	65.0	125.0	75.0
7	Chloride	109.97	73.98	88.97	73.98
8	COD	48.0	172.0	336.0	184.0
9	DO	4.3	NIL	NIL	NIL
10	Hardness (calcium)	152.00	124.00	150.00	122.00
11	Hardness (total)	292.00	226.00	264.00	230.00
12	Nitrate Nitrogen	0.70	0.70	1.40	0.70
13	Sulphate	68.20	61.40	73.20	54.80
14	Hardness (Magnesium)	140.00	102.00	114.00	108.00
15	Faecal Coliform	170.0	900.0	550.0	900.0
16	Total Coliform	900.0	1600.0	1600.0	1600.0


**8.0 Conclusion:**

- a. Villages located on the bank of Ramnadi has not provided proper drainage network also not provide treatment for the domestic effluent generated from the residential area. All domestic wastewater is being mixed into Ramnadi.
- b. PMC has not provided proper drainage network for the newly added 23 villages also not provided Sewage Treatment Plant for the domestic wastewater generated from these villages.
- c. PMC authority has provided 02 storm water lines at which are connected to Ramnadi, domestic wastewater is being mixed to storm water lines and entering into Ramnadi, which is causing river water pollution.
- d. Presently PMC authority has repaired and replaced broken drainage line, which was broken and mixing domestic effluent into Ramnadi. They have provided new drainage line which further connected to Baner STP for treatment, as reported by PMC. Similarly the 700 running meter long and 450 mm diameter sewage pipeline existing in the right bank of Ramnadi between Rayan International school to hotel Marigold Bavdhan has been washed away or has gone out of order and the work of laying 450mm and 600 mm diameter pipeline at the said location is completed on 23<sup>rd</sup> October 2023.
- e. PMC authority propose to provide 1 MLD Sewage Treatment Plant near Pashan Lake, work of the same is in progress and as informed by PMC authority said work is expected to be complete in 6 to 8 months.
- f. Grampanchayat Bhugaon has provided 02 underground drainage lines which are connected to Ramnadi, which is causing river water pollution.
- g. It was observed that solid waste is being dumped by nearby villages and PMC residents on the bank of Ramnadi, which also mixes into Ramnadi during rainy season.
- h. Pashan lake is being polluted due to meeting of Ramnadi water, which partially contain domestic untreated wastewater.

We may call short-term and long-term measures with timeline chart from PMC, PMRDA & Zilla Parishad authority for above non-compliances with Bank Guarantee imposition.

  
V. V. Killedar


Sub Regional Officer, Pune-II  
Maharashtra Pollution Control Board, Pune

  
Vilas Phad,

Representative of Pune Municipal Corporation

Place: - Pune

Date: - 23.11.2023.

  
Nitin Shinde

Sub Regional Officer, Pune-I  
Maharashtra Pollution Control Board, Pune

2

Item No.2

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

(By Video Conferencing)

**ORIGINAL APPLICATION NO.52 OF 2023 (WZ)**

Krunnal Narayan Gharre

.... Applicant

Versus

PMC &amp; Ors.

.... Respondents

Date of Hearing : 25.04.2023

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : Applicant-in-person

**ORDER**

1. The issue raised in this application is relating to degradation and damage to Ramnadi river leading to health hazards to the citizens of the concerned locality as well as to destruction of flora and fauna. It is alleged that untreated sewage is being dumped and the river has become a sewage track, which is polluting even the connected water bodies like Pashan lake and various rivulets. One of the chronic spots for garbage dumping is near Bavdhan Budruk. Ramnadi river is mixed with sewage that is getting discharged through storm water pipes. The unimaginable filth is dumped at the global location in Ramnadi river (18.512848, 73.769347). Similar discharge is also stated to have happened at a location (18.515778, 73.777791) where sewage lines are connected to the storm water lines. The sewage discharged through these storm lines further mixes with a notified natural spring. Hence, a prayer is made that the sewage effluent, which is getting discharged there, should be

stopped immediately and the connected reliefs which are made in the prayer clauses.

2. We find that prima facie case is made relating to adverse impact on the environment. Hence, we admit this Original Application and direct the Registry to issue notice to the respondents, returnable within four weeks.
3. We deem it appropriate to constitute a Joint Committee comprising of one member each of respondent No.2 – Pune Municipal Corporation, respondent Nos.2 and 3 – Maharashtra Pollution Control Board (MPCB), respondent No. 4 – Pune Metropolitan Region Development Authority (PMRDA) and MPCB shall be the nodal agency of the said Committee. The members of the Committee will visit the spot/site and submit factual as well as action taken report within four weeks.
4. The applicant is directed to provide copies of the Original Application and annexures thereto to the remaining respondents, within a week.
5. The applicant is also directed to take necessary steps for service upon the respondents by both ways and also through available e-mail.
6. Put up this matter on 19.07.2023.

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

April 25, 2023  
O.A. NO.52/2023 (WZ)  
npj

2  
11/23

# आम आदमी पार्टी

- **औध ऑफिस:** ए 6, अनुपमा सोसायटी, बॉडी गेट, औध, पुणे - 411007
- **लॉ कॉलेज रोड ऑफिस:** 7 लुंकट व्हिला, लोकमत ऑफिस शेजारी, पुणे 411005



1230104 PR-0066

To,  
Shri Shankar Waghmare  
Regional Officer - Pune  
Maharashtra Pollution Control Board

संगत  
फॉर्मिंग  
अनुषंगिके अर्थात  
PMRD Commencement  
अप  
Ramnadi  
H112023

Sub: Complaint regarding untreated sewage discharge via a major drainage line in Ramnadi and lack of efforts to stem the same from PMC authorities

Respected Sir,

This is our second complaint ( *first complaint was an email dated 15th December for which we did not receive an inward note*), to your Hon. office regarding untreated sewage discharge in Ram Nadi- Bavdhan due to a broken drain since 2019. Location: Ram Nadi underpass near Ryan International School/Nissan service center, Bavdhan Budruk, Pune 411021

We would like to bring to your notice that the the point of concern is currently under Pune Municipal corporation jurisdiction. Earlier until last year it were under PMRDA. We raised this issue with PMC (official complaint number WA95539) which was closed without resolution stating it is PMRDA jurisdiction/duty/fault etc. PMRDA has neglected this discharge since 2019. (Please see attached satellite imagery that confirms the same).

Ramnadi is dying and the complete apathy from the officers inspite of complaints shows utter disregard for environmental laws. The sewage is getting dumped in the river since 2019 and has caused unimaginable loss to the river, its flora, and fauna. But all is not lost, urgent repairs can help us reclaim our river. With your support and action, it is possible.

We request you take immediate necessary action and prevent further damage to the environment than that has already happened over the past 3 years.

Regards  
Krunal Gharre  
BE(First Class),MBA(USA),LLB(Final)  
Aam Aadmi Party

PH: 9730749027

कृष्णर 5/11/23  
फॉर्म  
(B) 5/11/23

**MAHARASHTRA POLLUTION CONTROL BOARD  
SUB REGIONAL OFFICE, PUNE 1**

Phone: 020-25811694  
Fax: 020-25811029  
Visit us at [www.mpcb.gov.in](http://www.mpcb.gov.in)  
E-mail: [sropune1@mpcb.gov.in](mailto:sropune1@mpcb.gov.in)



Jog Center Bldg.  
3rd Floor, Wakdewadi,  
Mumbai Pune Highway,  
Pune 411003

"Your Service is our Duty"

MPCB/ PUNE/ 230130 - FT3 - 0177

Date: 30-01-2023

To,  
**Superintendent Engineer  
Drainage Department,  
Pune Municipal Corporation.  
Pune.**

**Sub:** Complaint regarding untreated discharges via a major drainage line in Ramnadi and lack of efforts to stem the same from PMC authorities.

**Ref:** 1. Complaint received Shri Krunnel Gharre, Aam Adami Parti dtd. 04.01.2023.  
2. Visit of the Board Officials on 25.01.2023.

Sir,

With reference to above subject, this Office has received complaint from Shri Krunnel Gharre, Aam Adami Parti, Pune, regarding untreated sewage discharge in Ramnadi at Bhavdhan due to broken drain since 2019.

Officers of the Board visited the said site and it is observed that untreated domestic effluent carrying pipeline is broken and untreated domestic effluent directly mixing in to the Ramnadi causing pollution of river.

You are requested to stop the directed discharge of untreated domestic effluent immediately and submit ATR to the complainant with copy to this Office.

Yours Faithfully,

(Pratap Jagtap)

Sub Regional Officer, Pune 1  
M.P.C.B., Pune

**Copy submitted for information to: -**

Regional Officer, M. P. C. Board, Pune.

**Copy to**

Shri Krunnel Gharre, Aam Adami Parti, Pune.

**MAHARASHTRA POLLUTION CONTROL BOARD  
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694  
Fax No. 020-25811701  
e-mail : [ropune@mpcb.gov.in](mailto:ropune@mpcb.gov.in)  
visit us : [www.mpcb.gov.in](http://www.mpcb.gov.in)



Jog Centre, 3<sup>rd</sup> Floor,  
Wakdevadi,  
Old-Pune Mumbai Road,  
Pune- 411003

MPCB/ROP/ 23071A0005

Date: 14/07/2023

To  
The Superintendent Engineer,(Electrical),  
Pune Municipal Corporation,  
Pune.

**Sub:** Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974, 31 A of Air (Prevention & Control of Pollution) Act, 1981 & Hazardous and Other Waste (M & TM) Rules, 2016.

**Ref :** 1) Board Consent to operate granted vide no.BO/JD(WPC)/RO Pune/UAN No.89247/CC/20090100484 dtd9/9/2020 and valid upto 31/12/2023.  
2) This office has received complaint from Mr. Krunnal Gharre, Aam Adami Party, dated 4/1/2023.  
3) Visit of the Board Official's to nearby area dtd 25/01/2023.  
4) Letter issued to you from Sub-Regional Office, Pune -1 dated 30/01/2023.  
5) Action proposal submitted by Sub Regional Officer Pune-1 vide MPCB-LEGAL\_ACTIONS-100723008.

**WHEREAS**, your Municipal Corporation is located in 'Pollution Prevention Area' under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of) Act, 1981 & Hazardous & Other Waste (Management & TM) Rules, 2016.

**AND WHEREAS**, the Board had granted the consent to operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974, under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous Wastes (MH & TM) Rules, 2016 and amendments thereof. And, it is obligatory on your part to provide pollution control systems as it warranted and to operate and maintain the same continuously and effectively so as to achieve the standards prescribed in the consent.

**AND WHEEREAS**, Sub Regional Officer,Pune-1 has submitted legal action proposal vide reference(5) above and reported that,

1. The untreated domestic effluent carrying pipeline is broken and untreated domestic effluent directly mixing into Ramnadi near Ryan International School, Bavdhan Budruk, Pune.
2. You have not submitted reply to the letter issued by Sub-Regional Officer, Pune-1 vide reference(4) regarding untreated domestic effluent was being directly discharge into the Ramnadi.

①

..2..

**AND WHEREAS**, from the record of this office and observations made during the visit, I came to the conclusion that you are not complying with the consent condition and the provision of Water (Prevention & Control of Pollution) Act, 1974 thereby causing grave injury to the environment.

**NOW THEREFORE**, in exercise of the powers conferred upon me under section 33 A of Water (Prevention & Control of Pollution) Act, 1974, 31 A of Air (Prevention & Control of Pollution) Act, 1981, I undersigned Regional Officer of the Board, at Pune hereby issue directions as under-


1. Why the competent authorities shall not be directed to disconnect Water / electricity supply of your municipal corporation?
2. Why the prosecution proposal shall not be filled against your Municipal Corporation before the court of Law under section 41(2), 43, 44 & 48 read with sections 33A, 24, 25, 26 of the Water (P&CP) Act, 1974 & under section 15 of the Environment (Protection) Act, 1986 ?

You are directed to remain present for personal hearing on 18.7.2023 at 2:30 PM in the office of Regional Officer, M. P. C. Board, Jog centre, 3<sup>rd</sup> floor, wakadewadi, Pune-03 along with action plan, failing of which, further necessary legal action may be initiated against you, which may please be noted.

Further you are directed to stop discharge of untreated / partly treated domestic effluent into River Ramnadi immediately & report the compliance.

This is issued without prejudice or being prejudice any court order or legal action.

For and on behalf of  
Maharashtra Pollution Control Board

  
Regional Officer, Pune

Copy Submitted for information to :-

1. Joint Director(WPC), M.P.C. Board, Mumbai.
2. Law Officer(P& L Div), M.P.C. Board, Mumbai.

Copy to- The Sub-Regional Officer, M.P.C.Board,Pune-1 :- You are directed to serve this directions to corporation & keep the necessary follow up and also report the compliance from time to time.

**MAHARASHTRA POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE - PUNE**

Phone No. 020-25811694  
 Fax No. 020-25811701  
 e-mail : [ropune@mpcb.gov.in](mailto:ropune@mpcb.gov.in)  
 visit us [www.mpcb.gov.in](http://www.mpcb.gov.in)



"Your Service is our Duty"

Jog Centre, 3<sup>rd</sup> Floor,  
 Wakdewadi,  
 Old-Pune Mumbai Road,  
 Pune- 411003

ROP/ MPCB/ID/ 23080A0003

Date: 04/08/2023

To,  
 The Superintendent Engineering (Electrical),  
 Pune Municipal Corporation, Pune.

**Sub:** Interim Directions under section 33A of the Water (Prevention & Control of Pollution) Act, 1974 and 31A of Air (Prevention & Control of Pollution) Act, 1981.

- Ref :** 1) Legal action proposal submitted by Sub Regional Officer, Pune-I vide no. MPCB-LEGAL-ACTIONS-100723008.  
 2) Proposed Directions issued by the Board vide no. MPCB/PD/2307140005, Dtd. 14/07/2023.  
 2) Personal hearing scheduled on 18/07/2023.

With reference to the above proposed directions referred to at (1) above and subsequently personal hearing extended on 18/07/2023.

Considering your reply and technical submissions during the hearing and report of Sub Regional Officer Pune-I, you are hereby directed to strictly complied with the following Interim Directions,

1. You shall replace broken domestic effluent carrying pipeline near Ryan Internation School, Bavdhan (Bk), Pune within 10 days.
2. You shall not discharge directly or indirectly untreated effluent into the Ramnadi and monitor the same continuously to avoid accidental untreated discharge.
3. You shall submit point wise reply to the proposed directions dtd. 14/7/2023 along with timeline.

You shall also submit action taken report on above directions within 07 days. In case you fail to comply with the above directions the Board will have no option than to issue appropriate directions as deem fit under provisions of the Water (P. & C. P.) Act, 1974 and the Air (P. & C. P.) Act, 1981, which may please be noted.

For and on behalf of  
 Maharashtra Pollution Control Board

  
 Regional Officer, Pune.

Copy submitted to :-

1. Joint Director (WPC), MPCB, Mumbai
2. Law Officer, MPCB, Mumbai.

Copy to :- The Sub-Regional Officer, M.P.C. Board, Pune-I : You shall verify the above compliance and submit present status within 07 days.



अधिक्षक अभियंता कार्यालय  
मलनिःसारण देखभाल व दुरुस्ती विभाग  
पुणे महानगरपालिका  
जावक क्र. १७६७  
दिनांक. ८/१२/२०२३

मा. प्रादेशिक अधिकारी  
महाराष्ट्र प्रदूषण नियंत्रण मंडळ  
पुणे- ०३

यांजकडेस.....

विषय: Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974, 31 A of Air (Prevention & Control of Pollution) Act, 1981 & Hazardous and Other Waste (M & TM) Rule, 2016.

- संदर्भ: 1) Original application no 52/2023 (WZ) Krungal Narayan Gharre Vs PMC  
2) आपले कार्यालयाकडील पत्र जा. क्र. MPCB/ROP/2307140005 दि. १४/०७/२०२३.  
3) अधिक्षक अभियंता कार्यालय, मलनिःसारण देखभाल व दुरुस्ती विभाग जा. क्र. १९४६ दि. १८/०७/२०२३  
४) अधिक्षक अभियंता कार्यालय, मलनिःसारण देखभाल व दुरुस्ती विभाग जा. क्र. ९२३ दि. २२/०६/२०२३  
५) कोथरूड बावधन क्षेत्रीय कार्यालय कडील पत्र जा. क्र. ५१३६ दि. ०५/०९/२०२३.

रामनदी बावधन येथे रायन इंटरनॅशनल स्कूल जवळ नदीमध्ये मिसळत असलेल्या ड्रेनेज पाण्यामुळे व काचऱ्यामुळे नदीचे प्रदूषण होत असून सदर रामनदीमध्ये मिसळत असलेले मैला पाणी थांबविणे बाबत तसेच विज्ञाननगर, बावधन परिसरातील पावसाळी लाईन मधून वाहणारे मैलापाणी रामनदी मध्ये मिसळत असले बाबत अर्जदार श्री. कृणाल नारायण घारे यांनी संदर्भ क्र. १ अन्वये राष्ट्रीय हरित न्यायाधीकरण (NGT) येथे तक्रार दाखल केलेली आहे. तसेच सदर बाबत पुणे महानगरपालिके मार्फत करण्यात येत असलेल्या कार्यवाहीची माहिती सादर करणेबाबत संदर्भ क्र. २ अन्वये आपले विभागामार्फत कळविण्यात आलेले होते.

रायन इंटरनॅशनल स्कूल जवळ, रामनदी, बावधन बु. येथे नदीमधील अस्तित्वातील ४५० मि.मी. व्यासाची सुमारे ४०० र.मी. लांबीची मलःवाहिनी ही वाहून गेलीली आहे तसेच काही ठिकाणी ती नादुरुस्त झालेली आहे. सदर ठिकाणी नव्याने मोठ्या व्यासाची लाईन टाकण्याचे काम जुलै २०२३ अखेर पूर्ण करण्यात येईल असे आपणास यापूर्वी संदर्भ क्र. ३ अन्वये कळविण्यात आलेले आहे. त्यानुसार रायन इंटरनॅशनल स्कूल जवळील वाहून गेलेली/नादुरुस्त झालेली सुमारे ४०० र.मी. लांबीची ४५० मि.मी. व्यासाची मलःवाहिनी, ६०० मि.मी. व ९०० मि.मी. व्यासाने बदलण्याचे काम इकडील कार्यालयामार्फत दि. २१/०७/२०२३ रोजी पूर्ण करण्यात आलेले आहे.

तसेच, विज्ञाननगर, बावधन या परिसरातील अस्तित्वातील पावसाळी लाईन मधून वाहणाऱ्या मैलापाणी थांबविणे बाबत कोथरूड बावधन क्षेत्रीय कार्यालय, पुणे महानगरपालिका यांना आमचे विभागामार्फत संदर्भ क्र.४ अन्वये कळविण्यात आलेले आहे.. त्यानुसार क्षेत्रीय कार्यालयाकडील संबंधित अभियंता मार्फत सदर परिसरामध्ये सर्वे सुरु असून सदर परिसरातील एल एम डी चौकातील अस्तित्वातील पावसाळी चेंबर मध्ये होणारी ड्रेनेज लाईन मधील गळती दि. ०४/०९/२०२३ रोजी बंद करण्यात आलेली आहे.

तथापी सध्यस्थितीत पाऊस पडत असल्याने पावसाळी लाईन मधून पावसाचे पाणी वाहते किंवा मेलामिश्रित पाणी वाहतै याचा बोध होत नाही. तथापी सध्यस्थितीत पावसाला सुरु असल्याने सदर तक्रार निवारण करिता काही कालावधी लागणार आहे. असे संदर्भ क्र. ५ अन्वये कोथरूड बावधन क्षेत्रिय कार्यालय, पुणे महानगरपालिका मार्फत कळविण्यात आलेले आहे.

तरी सदरची बाब आपले माहितीस्तव सविनय सादर.

मा.स. कळावे,

प्र. अधीक्षक अभियंता  
मलनिःसारण देखभाल व दुरुस्ती  
पुणे महानगरपालिका

08/09/23

08/09/23



अधिकक अभियंता कार्यालय  
मलनिःसारण देखभाल व दुरुस्ती विभाग  
पुणे महानगरपालिका  
जावक क्र. १२४६  
दिनांक. १८/०७/२०२३

मा. प्रादेशिक अधिकारी  
महागष्ट प्रदूषण नियंत्रण मंडळ  
पुणे- ०३

यांजकडेस.....

विषय: Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974, 31 A of Air (Prevention & Control of Pollution) Act, 1981 & Hazardous and Other Waste (M & TM) Rule, 2016.

संदर्भ: आपले कार्यालयाकडील पत्र जा. क्र. MPCB/ROP/2307140005 दि. १४/०७/२०२३.

रामनदीमध्ये, रायन इंटरनॅशनल स्कूल जवळ, बावधन बु. येथे तुटल्यामुळे मलःवाहिनीमधून मॅनापाणी नदीत मिशळत असले बावत तमेच सदर बावत पुणे महानगरपालिके मार्फत करण्यात येत असलेल्या कार्यवाहीची माहिती सादर करणेबाबत संदर्भाकित अन्वये आपणामार्फत कळविण्यात आलेले आहे.

रायन इंटरनॅशनल स्कूल जवळ, रामनदी, बावधन बु. येथे नदीमधील अस्तित्वातील ४५० मि.मी. व्यासाची सुमारे ४०० र.मी. लांबीची मलःवाहिनी ही वाहून गेलीली आहे तसेच काही ठिकाणी ती नादुरुस्त झालेली आहे. त्यानुसार पुणे महानगरपालिके मार्फत, "बावधन बु. येथील म.नं. २५, ३८, ४५, ४७, ४९, ६७ तमेच राष्ट्रीय महामार्ग क्र. ४ ते मनापा हद्दीपर्यंत रामनदीच्या कडेने मुख्य मलःवाहिनी विकसित करणे" या कामांची निविदा प्रक्रिया राबविण्यात आलेलेली असून सदर कामाची बर्क ऑर्डर दि. २०/०४/२०२३ रोजी ठेकेदारास देण्यात आलेली आहे.

उपरोक्त तक्रारीच्या अनुषंगाने, सदर कामामधून रामनदीमध्ये, रायन इंटरनॅशनल स्कूल जवळील वाहून गेलेली/नादुरुस्त झालेली सुमारे ४०० र.मी. लांबीची ४५० मि.मी. व्यासाची मलःवाहिनी, ६०० मि.मी. व ९०० मि.मी. व्यासाने बदलण्याचे काम हे इकडील कार्यालयामार्फत मरू आहे. सदरचे काम हे जुलै २०२३ अखेर पूर्ण करण्याचे नियोजन आहे.

तरी सदरची बाब आपले माहितिस्तव सविनय सादर.

मा.स. कळावे,

मोबत: कामाचे छायाचित्रे

प्र. अधिकक अभियंता  
मलनिःसारण देखभाल व दुरुस्ती  
पुणे महानगरपालिका  
दि. १८/०७/२३

अधिकक अभियंता कार्यालय  
मलनि:सारण देखभाल व दुरुस्ती विभाग  
पुणे महानगरपालिका  
जावक क्र. ९२३  
दिनांक. २१/६/२०२३

मा. महापालिका सहाय्यक आयुक्त  
कोथरुड बावधन क्षेत्रीय कार्यालय  
पुणे महानगरपालिका

यांसकडेस.....

विषय: रामनदी, बावधन येथील होणाऱ्या नदीच्या प्रदूषणा बाबत.

संदर्भ: Original application no 52/2023 (WZ) Krunnal Narayan Gharre Vs PMC .

रामनदी, बावधन येथे नदीमध्ये मिसळत असलेल्या ड्रेनेज पाण्यामुळे व काचऱ्यामुळे नदीचे प्रदूषण होत असून सदर रामनदीमध्ये मिसळत असलेले मैला पाणी थांबविणे बाबत अर्जदार श्री. कृणाल नारायण घारे यांनी पुणे महानगरपालिकेकडे तक्रार केलेली आहे.

सदर तक्रार अर्जात अर्जदार यांनी रायन इंटरनेशनल/ निसान सर्विसे सेंटर जवळ, रामनदी अंडरपास येथे तुटलेल्या ड्रेनेज लाईन मधून रामनदीमध्ये वाहणारे मैला पाणी बंद करणेबाबत तसेच विज्ञाननगर, बावधन परिसर व मोकाई वस्ती परिसरातील ड्रेनेज लाईन्स ह्या सदर परिसरातील पावसाळी लाईन्सला जोडलेल्या असल्यामुळे सदरचे ड्रेनेज पाणी (मैलापाणी) हे रामनदी मध्ये मिसळत असले बाबत तक्रार केलेली आहे.

त्यानुसार रामनदी बावधन अंडरपास येथील तुटलेल्या ड्रेनेज लाईन नव्याने टाकण्याचे काम इकडील विभागामार्फत सुरु आहे. तथापी विज्ञाननगर परिसर, मोकाई वस्ती, बावधन परिसरातील पावसाळी लाईनला ड्रेनेज लाईन्स जोडलेल्या असल्यामुळे सदर ठिकाणच्या पावसाळी लाईन मधून वाहणारे मैलापाणी हे रामनदी मध्ये मिसळत आहे. याबाबत सदर रामनदी मध्ये ठिकठिकाणी मिसळत असलेले मैलापाणी थांबविणेची आवश्यक ती कार्यवाही करणेबाबत यापूर्वी आपणास कळविण्यात आलेले आहे. तथापी रामनदीमध्ये मिसळत असलेले मैलापाणी बंद करणेचे कार्यवाही अद्याप झाल्याचे दिसून येत नाही.

विषयांकित बाबत, श्री. कृणाल नारायण घारे यांनी संदर्भांकित अन्वये, राष्ट्रीय हरित नायाधिकरण (NGT) येथे याचिका दाखल केलेली आहे. सदर याचिकेवर NGT वेस्टर्न झोन बेंच पुणे येथे दि. १९/०७/२०२३ रोजी सकाळी १०:०० वाजता व्हिडीओ कॉन्फरन्सिंग द्वारे सुनावणी होणार आहे. पुणे मनपा कडून सदर याचिकेसाठी अॅड. श्री. राहुल गर्ग यांची निमणूक करण्यात आलेली आहे. सदर याचिकेतील नमूद मुद्दांबाबत पुणे महानगरपालिके मार्फत करण्यात आलेल्या कार्यवाहीची माहिती ही पुढील सुनवाई कामी अॅड. श्री. राहुल गर्ग यांचेकडे द्यावयाची आहे.

तरी विज्ञाननगर, बावधन परिसरात पावसाळी लाईनला जोडण्यात आलेल्या ड्रेनेज लाईनमुळे, रामनदीत मिसळत असलेल्या मैलापाण्या बाबत आपले विभागामार्फत करण्यात आलेल्या कार्यवाहीची कामाची माहिती, अॅड. श्री. राहुल गर्ग यांना उपलब्ध करून देणे कामी त्वरित इकडील कार्यालयाकडे पाठविण्यात यावी ही विनंती. तसेच राष्ट्रीय हरित नायाधिकरण वेस्टर्न झोन बेंच पुणे येथे दि. १९/०७/२०२३ रोजी सकाळी १०:०० वाजता होणाऱ्या सुनावणीस आपलेकडील संबंधित अधिकाऱ्यांस आवश्यक त्या माहितीसह उपस्थित राहण्यास कळवावे ही विनंती.

मा. स. कळावे,

प्र. अधिकक अभियंता  
मलनि:सारण देखभाल व दुरुस्ती  
पुणे महानगरपालिका

22/6/23

22/6/23

मा. अधीक्षक अभियंता  
मलनिःसारण व देखभाल दुरुस्ती विभाग  
पुणे महानगरपालिका .

यांजकडेस ..

विषय:- रामनदी बावधन येथील होणाऱ्या नदीच्या प्रदुपणाबाबत.

संदर्भ:- १)Original application no 52/2023 (w2)krunnal Narayan Gharre Vs PMC  
२)अधीक्षक अभियंता मलनिःसारण देखभाल व दुरुस्ती विभागाकडील जा.क्र.१२३  
दि.२२/०६/२०२३ व कोथरूड बावधन क्षेत्रीय कार्यालयाकडील आ. क्र. ३१२८ दि २६/०६/२०२३  
३)कोथरूड बावधन क्षेत्रीय कार्यालयाकडील आ. क्र.३२३७ दि ११/०७/२०२३ रोजीचे पत्र  
४)दि.१८/८/२०२३ रोजीची श्री. कुणाल घारे यांच्या समवेत प्रत्यक्ष जागा पाहणी

रामनदी बावधन येथे नदीमध्ये मिसळत असलेल्या ड्रेनेज पाण्यामुळे व कचऱ्यामुळे नदीचे प्रदूषण होत असून नदीमध्ये मिसळत असलेले मैलापाणी थांबविणे बाबत संदर्भ क्र.१ व २ अन्वये श्री. कुणाल नारायण घारे यांनी NGT कोर्टात पुणे महानगरपालिका विरुद्ध तक्रार केली असल्याचे कळविले आहे.

संदर्भ क्र. १ अन्वये रामनदी बावधन येथे नदीमध्ये मिसळत असलेल्या ड्रेनेज पाण्यामुळे नदीचे प्रदूषण होत असलेबाबत कळविण्यात आले आहे. त्या अनुषंगाने संदर्भ क्र. ३ अन्वये पाहणी केली असता पावसाळी लाईन मधून पाणी वाहत असल्याचे निदर्शनास आले तथापि सद्यस्थितीत पाऊस पडत असल्याने पावसाचे पाणी वाहते किवा मैलामिश्रित पाणी वाहते याचा बोध झाले नाही. तथापि सद्यस्थितीस पावसाळी सुरु असल्याने सदर तक्रार निवारण करिता काही कालावधी लागणार आहे तसेच उपाय योजना प्रक्रियेत असून त्याबाबतचा अलहिदा आपणास कळविण्यात येईल असे कळविण्यात आले होते.

तथापि संदर्भ.क्र.४अन्वये श्री कुणाल घारे यांच्यासमवेत कोथरूड बावधन क्षेत्रीय कार्यालयाकडील ड्रेनेज विभागाकडील अधिकारी,कर्मचारी यांनी प्रत्यक्ष जागेवर पाहणी केली असता एल एम डी चौकात असलेले अस्तित्वातील पावसाळी चेंबर मध्ये ४५० व्यासाची ड्रेनेज लाईन लिकेज / गळती होत असल्याचे निदर्शनास आले आहे. त्यासअनुसरून सदर गळती/लिकेज बंद करण्यात आले आहे.

तरी सदरची बाब आपल्या माहितीस्तव व पुढील योग्य ती कार्यवाही करिता आपणाकडे पाठवीत आहेत

सोबत :- संदर्भांकित पत्र

Y. Ashwarya  
(ऐश्वर्या कसे)  
कनिष्ठ अभियंता  
कोथरूड-बावधन क्षेत्रीय कार्यालय  
पुणे महानगरपालिका

(अमर मादिकुंट)  
उप अभियंता  
कोथरूड-बावधन क्षेत्रीय कार्यालय  
पुणे महानगरपालिका

(केदार पट्टे)  
प्र.महापालिका सहायक आयुक्त  
कोथरूड-बावधन क्षेत्रीय कार्यालय  
पुणे महानगरपालिका

D:\thinkcenter pc backup 9-12-22\15-11-22\KOTHRUD WARD OFFICE\ashwarya madam\letter.docx

अधीक्षक अभियंता  
मलनिःसारण देखभाल व दुरुस्ती विभाग  
आपक क्र.: ४१०९  
दिनांक : २२/१२/२०२३

नरफ (६६)

कॉ. तिलक  
११/१२/२३

श्री. वानखेडे  
-तिलक बाबत

Official Logo of the Pune Municipal Corporation  
Office of the Superintending Engineer,  
Sewage Maintenance and Repairs Department  
Pune Municipal Corporation

Outward no 1767

Dated 8th September 2023

To

The Honorable Regional Officer,  
Maharashtra Pollution Control Board,  
Pune 411 003

Subject : Proposed directions under section 33 A of Water ( Prevention and Control of Pollution ) Act 1974, 31 A of Air ( Prevention and Control of Pollution ) Act 1981 and Hazardous and other waste ( M & T M ) Rules 2016.

Reference : 1. Original application no 52 / 2023 ( W Z ) Krungal Narayan Ghare versus Pune Municipal Corporation.

2. Your office outward letter no M P C B / R O P / 23071 / 140005 dated 14th July 2023.

3. Office of Superintending Engineer, Sewage Maintenance and Repairs Department outward no 1946 dated 18th July 2023.

4. Office of Superintending Engineer, Sewage Maintenance and Repairs Department outward no 923 dated 22nd June 2023

5. Kothrud Bavdhan Ward Office outward letter 5136 dated 5th September 2023.

The applicant Shri Krungal Narayan Ghare has submitted complaint vide reference no 1 has submitted a complaint before the National Green Tribunal with respect to preventing the mixing of sewage water due to the drainage water and waste near the Ryan International School and the effluent water flowing through the rainstorm drains in Vidnyan Nagar and Bavdhan area, into the Ram river at Bavdhan. Similarly your department has also communicated to submit the information about the action taken by the Pune Municipal Corporation with respect to the said matter.

It is communicated to you vide reference no 3 that the 400 running meter long and 400 mm diameter sewage pipeline existing in the Ram river near Rayan International School at Bavdhan has been washed away or has gone

out of order at some locations and the work of laying a bigger size pipeline at the said location will be completed by July 2023. Accordingly this office has completed the work of laying 600 and 900 millimeter diameter pipeline in place of the existing 400 mm diameter sewage pipeline near the Ryan International School ( which has been washed away or has gone out of order at some locations ) on date 21st July 2023.

Similarly our department vide reference no 4 has communicated the Kothrud Bavdhan Ward office of the Pune Municipal Corporation to stop the effluent flowing through the existing storm water gutters in the Vidnyan Nagar and Bavdhan areas. Accordingly the concerned engineer in the ward office is surveying the said area and the leakage in the drainage line in the existing storm water chamber in the L M D square area in the said vicinity has been stopped on date 4th September 2023.

However the Kothrud Bavdhan Ward office vide their letter under reference no 5 have communicated that since it is currently raining, it is not possible to ascertain whether the water flowing through the storm water drainage is rain water or effluent water. Hence the redressal of the said complaint is likely to take about three months time due to the present raining therein. As such the said matter is humbly submitted for your information please. Submitted to the Honorables.

Sd /-

Officiating Superintending Engineer  
Sewage Maintenance and Repairs  
Pune Municipal Corporation

Official Logo of the Pune Municipal Corporation  
Office of the Superintending Engineer,  
Sewage Maintenance and Repairs Department  
Pune Municipal Corporation

Outward no 1946

Dated 18th July 2023

To

The Honorable Regional Officer,  
Maharashtra Pollution Control Board,  
Pune 411 003

Subject : Proposed directions under section 33 A of Water ( Prevention and Control of Pollution ) Act 1974, 31 A of Air ( Prevention and Control of Pollution ) Act 1981 and Hazardous and other waste ( M & T M ) Rules 2016.

Reference : 1. Your office outward letter no M P C B / R O P / 23071 / 140005 dated 14th July 2023.

You have communicated vide your letter under reference to submit the information about the action taken by the Pune Municipal Corporation with respect to the said matter.

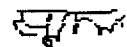
The 400 running meter long and 400 mm diameter sewage pipeline existing in the Ram river near Rayan International School at Bavdhan has been washed away or has gone out of order at some locations. Accordingly the tender process for the work of deveoping the main pipeline at Survey no 25, 38, 45, 47,49, and 69 at Bavdhan Khurd as well as from National Highway no 4 till the Municipal Corporation Limits along the Ram river has been implemented and the work order for the said work has been issued to the contractor on date 20th April 2023.

Incidental to the aforesaid complaint, the work of laying 600 and 900 milimeter diameter pipeline in place of the existing 400 mm diameter sewage pipeline near the Ryan International School ( which has been washed away or has gone out of order at some locations ) is in progress thorough this office. It is proposed to complete the said work by the end of JULY 2023.

Submitted to the Honorables.

Sd /-

Officiating Superintending Engineer  
Sewage Maintenance and Repairs  
Pune Municipal Corporation



Office of the Superintending Engineer,  
Sewage Maintenance and Repairs Department  
Pune Municipal Corporation  
Outward no 923

Dated 22nd June 2023

To

The Honorable Assistant Municipal Commissioner,  
Kothrud Bavdhan Ward Office,  
Pune Municipal Corporation.

Subject : River pollution in Ram river

Reference : 1. Original application no 52 / 2023 ( W Z ) Krunnal Narayan Gharre versus Pune Municipal Corporation.

Shri Krunnal Narayan Gharre has lodged a complaint with the Pune Municipal Corporation about stopping the flow of effluent water into the Ram river and pollution thereof due to the mixing of drainage water and waste getting mixed with the water of Ram river at Bavdhan.

The applicant has complained about the closing the flow of effluent water flowing from the fractured drainage line near Ryan International School / Nissan Service center at Ram river underpass into the Ram river and the drainage water ( effluent ) from Vidnyan Nagar, Bavdhan area and Mokai locality area is also flowing into the Ram river, since the drainage lines there are connected to the storm water drainage lines in the said area.

Accordingly this department has undertaken the work of laying the new pipeline at the fractured drainage line near Ram river Bavdhan underpass. However since the drainage lines in the Vidnyan Nagar, Bavdhan area and Mokai locality area are connected to the storm water drainage lines in the said area, the effluent flowing through the storm water drainage lines therein is getting mixed with the water in the Ram river. In this connection, you were communicated hereinbefore to take necessary action to prevent the said effluent from flowing into the Ram river. However it is observed that no action has been taken to prevent the said effluent from flowing into the Ram river.

Shri Krunnal Narayan Gharre vide abovesaid reference has submitted petition before the Honorable National Green Tribunal. Hearing on the said petition is scheduled before the Honorable National Green Tribunal,

Western Zone Bench Pune on date 19th July 2023 @ 10 : 00 A M through video conferencing. Advocate Shri Rahul Garg has been designated as the dealing advocate for the said petition by the Municipal Corporation. The action taken by the Pune Municipal Corporation in respect of the points mentioned in the said petition is to be submitted to Advocate Rahul Garg for further hearing.

As such it is request to communicate the details of the action taken by your department for preventing the mixing of effluent into the Ram river due to the sewage lines connected with the storm water drainage lines in the area, to this immediately so as to make the same available to Advocate Rahul Garg. Similarly you are also requested to appropriately instruct the concerned officer in your office to remain present for the hearing scheduled before the Honorable National Green Tribunal, Western Zone Bench Pune on date 19th July 2023 @ 10 : 00 A M along with the required information.

Submitted to the Honorables.

Sd /-

Officiating Superintending Engineer  
Sewage Maintenance and Repairs  
Pune Municipal Corporation

Kothrud Bavdhan Ward Office,  
Pune Municipal Corporation.

Outward no 5136

Dated 5th September 2023

To

The Honorable Superintending Engineer,  
Sewage Maintenance and Repairs Department  
Pune Municipal Corporation

Subject : Pollution of Ram River.

Reference : 1.Original application no 52 / 2023 ( W Z ) Krunnal Narayan Ghare versus Pune Municipal Corporation.

2. Superintending Engineer, Sewage Maintenance and Repairs Department outward letter no 923 dated 22nd June 2023 and Kothrud Bavdhan Ward office inward no 3128 dated 26th June 2023.

3. Kothrud Bavdhan Ward office inward letter no 3237 dated 11th June 2023

4. Actual location visit with Shri Kunal Ghare on date 18th August 2023.

It is communicated vide reference no 1 and 2 that shri Kunal Ghare has lodged a complaint before the National Green Tribunal Court against the Pune Municipal Corporation about the pollution of the Ram river due to the mixing of drainage water and waste flowing from the drainage pipes in Bavdhan area.

It is communicated vide reference no 1 that the river is getting polluted due to the drainage water getting mixed in the river water at Bavdhan. Actual visit to the location revealed that the water is flowing through the storm water drainage. However it is not possible to ascertain whether the water flowing through the storm water drainage is rain water or effluent water. Hence it was communicated that the redressal of the said complaint is likely to take about three months time due to the present raining therein. Similarly the remedial measures are in process and they will be communicated seperately to you.

However, when the employees and officers in the drainage department of the ward office actually visited the location along with Shri Kunal Ghare it was revealed that there is leakage in the 450 mm storm water drainage line

in the existing storm water chamber in L M D square . Accordingly the said leakage has been closed on date 4th September 2023.

As such the said information is forwarded for your information and further necessary action in the matter.

enclosed : Letter under reference

SD /-

SD /-

SD /-

Aishwarya Kapte

Amar Madikunt

Kedar Vaze

Junior Engineer

Deputy Engineer

Officiating Assistant Commissioner

Kothrud Bavdhan Ward Office, Pune Municipal Corporation



# पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे

पिंपरी - चिंचवड नवनगर विकास प्राधिकरण, आकुर्डी रेल्वे स्टेशन जवळ, पुणे - ४४

**Pune Metropolitan Region Development Authority, Pune**

Near Akurdi Railway Station, Akurdi, Pune 44

Email: sepmrda.engl@gmail.com

पुणे महानगर

जा.क्र. - EG-1/NGT-OA No of 2023/05.23/प्र.क्र..25/304/शाखा-1,

दिनांक - 11/09/2023

प्रति,

Nitin Shinde,  
Sub Regional Officer,  
MPC Board, Pune-I  
E-Mail - sropune1@mpcb.gov.in

विषय : Krunal Narayan Gharre Vs Pune Municipal Corporation & Ors.  
या राष्ट्रीय हरित लवाद, पुणे खंडपीठ येथे दाखल Origina : Application  
52 of 2023 वावत स्थळ पाहणी.

संदर्भ : 1) या कार्यालयाकडील कार्यालयीन पत्र जा क्र. EG-1/NGT-OA No of  
2023/05.23/प्र.क्र.25/2868/शाखा-1 दि.25/08/2023  
2) आपल्या कार्यालयाकडील दिनांक 11/09/2023 रोजीचा प्राप्त ई-मेल.

मा. महोदय,

उपरोक्त विषयांकित प्रकरणाची मूळ संचिका / नस्ती वरील संदर्भिय क्र.1 अन्वये पुढील कार्यवाहीसाठी प्राधिकरण कार्यालयातील विकास परवानगी विभागाकडे वर्ग करणेत आलेली आहे. उपरोक्त संदर्भ क्र.2 चा ई-मेलची प्रत पुढील कार्यवाहीसाठी विकास परवानगी विभागाकडे पाठविणेत आलेली आहे.

सबब, उपरोक्त विषयासंबंधी न्यायालयीन दावा प्रकरणी विकास परवानगी विभाग प्रमुख मा. श्री. सुनिल मरळे, महानगर नियोजनकार, विकास परवानगी विभाग यांचेशी समन्वय साधावा. समन्वय साधणेसाठी सदर विभागाचा ई-मेल आयडी = mpp.pmrda@gmail.com असा आहे व समन्वय अधिकारी कृष्णा घडामोडे सहाय्यक नगर रचनाकार मो.न. 8669101178 याच्याशी संपर्क साधावा. पुढील माहिती व कारवाहीसाठी सादर.

(विजय काडगावे)

कार्यकारी अभियंता

अभियांत्रिकी विभाग क्र.1

पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे

प्रत : मा.मुख्य अभियंता, अभियांत्रिकी विभाग क्र.1, पु.म.प्र.वि.प्रा.पुणे यांचेकडे माहितीसाठी सादर.

# महाराष्ट्र प्रदूषण नियंत्रण मंडळ

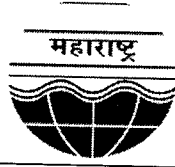
Annexure - V

उप-प्रादेशिक कार्यालय, पुणे-२

दुरध्वनी क्र. ०२०-२५८११०२९

फॅक्स क्र. ०२०-२५८११७०७

ई-मेल: sropune2@mpcb.gov.in



दुसरा मजला, जोगसेंटर

पुणे-मुंबई रोड, वाकडेवाडी

पुणे-४११००३

संकेत स्थळ: www.mpcb.gov.in

जाक्र:उप्राका-२/ **231023-FTS-0070**

दिनांक:- 23/10/2023

प्रति,

१) मुख्य कार्यकारी अधिकारी,  
जिल्हा परिषद, पुणे

२) ग्रामसेवक,  
ग्रामपंचायत भुगाव,  
भुगाव, ता. मुळशी, जि. पुणे

विषय :- रामनदीमध्ये अप्रक्रियाकृत घरगुती सांडपाणी निष्काषित केल्याच्या तक्रारीबाबत..

संदर्भ :- १) अॅड श्री. कृणाल घारे यांची भ्रमणध्वनीव्दारे प्राप्त तक्रार दि. १९/१०/२०२३.

२) या कार्यालयामार्फत केलेली पाहणी दि. २०/१०/२०२३

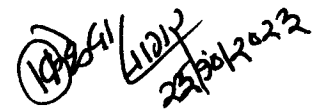
महोदय,

उपरोक्त विषयाच्या अनुषंगाने, या कार्यालयाकडे अॅड श्री. कृणाल घारे यांची रामनदीमध्ये अप्रक्रियाकृत घरगुती सांडपाणी निष्काषित केल्याबाबत भ्रमणध्वनीव्दारे तक्रार प्राप्त झाली होती. त्याअनुषंगाने या कार्यालयामार्फत दि. २०/१०/२०२३ रोजी तक्रारकर्ते यांचेसोबत कोकोरिको रेस्टॉरंट जवळील रामनदीवरील पुलाजवळ पाहणी केली असता सदर पुलाखाली दोन भुयारी गटारांद्दारे भुगाव परिसरातील अप्रक्रियाकृत घरगुती सांडपाणी नदीमध्ये सोडले जात असल्याचे आढळून आले आहे.

तरी आपणांस सुचित करण्यात येते की, मौजे भुगाव ग्रामपंचायत क्षेत्रातून होणारा अप्रक्रियाकृत घरगुती सांडपाण्याचा विसर्ग त्वरीत थांबविण्याबाबत संबंधितांस आदेशित करण्यात यावे. तसेच भुगाव ग्रामपंचायत क्षेत्रासाठी सामुहिक घरगुती सांडपाणी प्रक्रिया यंत्रणा बसविण्याबाबत आपल्या स्तरावर योग्य ती उपाययोजना करण्यात यावी ही विनंती.

आपला विश्वासू,

01c



उप-प्रादेशिक अधिकारी, पुणे-२

प्रत माहितीस्तव:

- प्रादेशिक अधिकारी, म.प्र.नि. मंडळ, पुणे.

प्रत - अॅड श्री. कृणाल घारे, फ्लॅट नं. बी-१०१, कोलते पाटील यांचे स्टारगेज, मारीहोल्ड बँक्वेट हॉल

जवळ, बावधन बु., पुणे-४११ ०२१

Krunal Ghare



30<sup>th</sup> Oct 2023

पुणे महानगरपालिकेची हद्दवाढ करण्याबाबत.

महाराष्ट्र शासन  
नगर विकास विभाग  
शासन निर्णय क्रमांक:- पीएमसी-२०२०/प्र.क्र.३२२/नवि-२२  
४ था मजला, मंत्रालय,  
हुतात्मा राजगुरु चौक, मादाम कामा रोड, मुंबई - ४०० ०३२.  
दिनांक : ३० जून, २०२१

शासन निर्णय :- सोबत जोडलेली शासकीय अधिसूचना, नगर विकास विभाग क्रमांक पीएमसी-२०२०/प्र.क्र.३२२/नवि-२२, महाराष्ट्र शासनाच्या असाधारण भाग १ अ, उप विभाग यामध्ये मराठी व इंग्रजी अशा रितीने दिनांक ३०.०६.२०२१ रोजी प्रसिद्ध करण्यात यावी. तसेच शासकीय अधिसूचना ग्राम विकास विभाग झेडपीबी-२०२१/प्र.क्र.४ व प्र.क्र.४ (१)/(२)/(३)/(४)/(५)/पंरा-५, महाराष्ट्र शासनाच्या भाग १ अ उप विभाग यामध्ये मराठी व इंग्रजी अशा रितीने दिनांक ३० जून २०२१ रोजी प्रसिद्ध करण्यात यावी.

महाराष्ट्राचे राज्यपाल यांच्या आदेशानुसार व नावाने,

(सतीश मोघे)

शासनाचे उप सचिव,

प्रति,

- १) व्यवस्थापक, शासकीय मध्यवर्ती मुद्रणालय, चर्नी रोड, मुंबई ४०० ००४.  
( त्यांना विनंती करण्यात येते की, शासन निर्णयाप्रमाणे अधिसूचना शासनाच्या असाधारण राजपत्रात भाग-एक-अ, उपविभागामध्ये प्रसिद्ध करून त्याच्या प्रती खालील सर्व संबंधितांना पाठवाव्यात आणि १०० प्रती या विभागास पाठवाव्यात.)
- २) महारजिस्ट्रार, भारत सरकार तथा जनगणना आयुक्त, एन.डी.सी.सी. बिल्डींग II, जयसिंग रोड, नवी दिल्ली- ११०००१
- ३) आयुक्त, राज्य निवडणुक आयोग, मुंबई. (१५ प्रती)
- ४) आयुक्त, पुणे महानगरपालिका, पुणे (३० प्रती)
- ५) आयुक्त व संचालक, नगरपालिका प्रशासन संचालनालय, वरळी, मुंबई (१५ प्रती)
- ६) विभागीय आयुक्त, पुणे विभाग, पुणे (१५ प्रती)
- ७) जिल्हाधिकारी, पुणे. (१५ प्रती)
- ८) मुख्य कार्यकारी अधिकारी, पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे (१५ प्रती)
- ९) मुख्य कार्यकारी अधिकारी, जिल्हा परिषद, पुणे (३ प्रती)
- १०) माहिती व तंत्रज्ञान संचालनालय, ७ वा मजला, मंत्रालय, मुंबई (१० प्रती) (वेबसाईटवर प्रसिध्दीसाठी)
- ११) संचालक, नगररचना व मुल्यनिर्धारण, पुणे (५ प्रती)
- १२) महसूल व वन विभाग, मंत्रालय, मुंबई
- १३) उप सचिव (पंरा-५), ग्राम विकास व जलसंधारण विभाग, बांधकाम भवन, फोर्ट, मुंबई. (१० प्रती)
- १४) निवड नस्ती, नवि-२२

## अधिसूचना

नगर विकास विभाग,  
मंत्रालय,  
मादाम कामा रोड,  
हुतात्मा राजगुरू चौक,  
मुंबई-४०० ०३२  
दिनांक :- ३० जून, २०२१

महाराष्ट्र  
महानगरपालिका  
अधिनियम (सन  
१९४९)

क्रमांक-पीएमसी-२०२०/प्र.क्र.३२२/नवि-२२ - महाराष्ट्र महानगरपालिका अधिनियम, १९४९ (सन १९४९ चा ५९) यांच्या कलम ३ चे पोट कलम (४) मधील तरतूदीनुसार महाराष्ट्र शासन राजपत्र व असाधारण, भाग एक-अ-मध्ये उप-विभाग येथे दिनांक २३ डिसेंबर, २०२० रोजी प्रसिध्द केलेल्या शासन अधिसूचना क्रमांक पीएमसी-२०२०/प्र.क्र.३२२/नवि-२२, दिनांक २३ डिसेंबर, २०२० अन्वये महाराष्ट्र शासनाने पुणे महानगरपालिका क्षेत्राच्या सीमांत फेरफार करण्याच्या दृष्टीने त्यामध्ये काही क्षेत्रे समाविष्ट करण्याचा आपला इरादा जाहीर केला होता ;

आणि ज्याआर्थी, उक्त अधिसूचनेच्या अनुषंगाने त्यामध्ये नमूद कालावधीत प्राप्त सर्व हरकती व सूचनांचा शासनाने विचार केला आहे;

ज्याआर्थी, भारताचे संविधानाच्या अनुच्छेद २४३ थ च्या खंड (२) मध्ये नमूद केलेल्या बाबी विचारात घेता पुणे महानगरपालिका क्षेत्राच्या सीमांत फेरफार करण्याच्या दृष्टीने त्यामध्ये काही क्षेत्रे समाविष्ट करणे क्रमप्राप्त आहे;

त्याअर्थी आता, महाराष्ट्र महानगरपालिका अधिनियमाच्या कलम ३ च्या पोट-कलम(३) च्या खंड(अ) अन्वये प्रदान केलेल्या अधिकाराचा व त्याबाबतीत समर्थ करणाऱ्या इतर सर्व अधिकारांचा वापर करून, महाराष्ट्र शासन, पुणे महानगरपालिका यांच्याशी सल्लामसलत करून व उक्त कलम ३ च्या पोट-कलम (३) च्या खंड (अ) नुसार आवश्यक असल्याप्रमाणे पूर्वप्रसिद्धी केल्यानंतर, यासोबत जोडलेल्या अनुसूची-एक मध्ये विनिर्दिष्ट केलेल्या क्षेत्रांचा समावेश पुणे महानगरपालिका क्षेत्रात करण्यासाठी, ज्या बृहत नागरी क्षेत्राकरीता पुणे महानगरपालिकापालिका स्थापण करण्यात आली आहे, अशा बृहत नागरी क्षेत्राच्या सीमांत फेरफार करीत आहे. अनुसूची-

एकमध्ये विनिर्दिष्ट क्षेत्रांचा समावेश केल्यानंतर पुणे शहर महानगरपालिकेची सुधारीत हद्द अनुसूची-  
दोनमध्ये विनिर्दिष्ट केल्याप्रमाणे असेल :-

अनुसूची - एक

पुणे शहरात समाविष्ट करावयाच्या क्षेत्रांचा तपशील

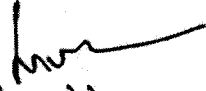
अ.क्र.	महसूली गावाचे नाव	पुणे महानगरपालिका क्षेत्रात समाविष्ट करावयाच्या गावांचे क्षेत्र
(१)	(२)	(३)
१	म्हाळुंगे	संपूर्ण गावाचे महसूल क्षेत्र
२	सूस	संपूर्ण गावाचे महसूल क्षेत्र
३	बावधन बुद्रुक	संपूर्ण गावाचे महसूल क्षेत्र
४	किरकिटवाडी	संपूर्ण गावाचे महसूल क्षेत्र
५	पिसोळी	संपूर्ण गावाचे महसूल क्षेत्र
६	कोंढवे - धावडे	संपूर्ण गावाचे महसूल क्षेत्र
७	कोपरे	संपूर्ण गावाचे महसूल क्षेत्र
८	नांदेड	संपूर्ण गावाचे महसूल क्षेत्र
९	खडकवासला	संपूर्ण गावाचे महसूली क्षेत्र.
१०	मांजरी बुद्रुक	संपूर्ण गावाचे महसूली क्षेत्र.
११	न-हे	संपूर्ण गावाचे महसूल क्षेत्र
१२	होळकरवाडी	संपूर्ण गावाचे महसूल क्षेत्र
१३	औताडे-हांडेवाडी	संपूर्ण गावाचे महसूल क्षेत्र
१४	वडाची वाडी	संपूर्ण गावाचे महसूल क्षेत्र
१५	शेवाळेवाडी	संपूर्ण गावाचे महसूल क्षेत्र
१६	नांदोशी	संपूर्ण गावाचे महसूल क्षेत्र
१७	सणसनगर	संपूर्ण गावाचे महसूल क्षेत्र
१८	मांगडेवाडी	संपूर्ण गावाचे महसूल क्षेत्र
१९	भिलारेवाडी	संपूर्ण गावाचे महसूल क्षेत्र
२०	गुजर निंबाळकरवाडी	संपूर्ण गावाचे महसूल क्षेत्र

२१	जांभुळवाडी	संपूर्ण गावाचे महसूल क्षेत्र
२२	कोळेवाडी	संपूर्ण गावाचे महसूल क्षेत्र
२३	वाघोली	संपूर्ण गावाचे महसूल क्षेत्र

**अनुसूची - दोन**  
**पुणे शहराची सुधारित हद्द**

१	उत्तरेस	कळस, धानोरी व लोहगाव या महसूली गावांची हद्द
२	उत्तर-पूर्व	लोहगाव, वाघोली या महसूली गावांची हद्द.
३	पूर्वेस	मांजरी बु., शेवाळेवाडी, फुरसुंगी या महसूली गावांची हद्द.
४	दक्षिण-पूर्व	उरुळी देवाची, होळकरवाडी, औताडे हांडेवाडी या महसूली गावांची हद्द.
५	दक्षिणेस	धायरी, वडाची वाडी, येवलेवाडी, कोळेवाडी, भिलारेवाडी या महसूली गावांची हद्द.
६	दक्षिण-पश्चिमेस	नांदेड, खडकवासला, नांदोशी- सणसनगर, कोपरे या महसूली गावांची हद्द.
७	पश्चिमेस	कोंढवे-धावडे, बावधन बु., बावधन खुर्द, म्हाळुंगे, सुस, या महसूली गावांची हद्द.
८	पश्चिम-उत्तर	बाणेर, बालेवाडी या महसूली गावांची हद्द व पुणे महानगरपालिकेची जुनी हद्द.

महाराष्ट्राचे राज्यपाल यांच्या आदेशानुसार व नावाने,

  
 (सतीश मोधे)  
 शासनाचे उप सचिव

**NOTIFICATION**

Urban Development Department,  
Mantralaya,  
Madam Cama Road,  
Hutatma Rajguru Chowk,  
Mumbai - 400 032.  
Dated the 30<sup>th</sup> June 2021.

Maharashtra  
Municipal  
Corporations  
Act 1949.

No.PMC-2020/C.R.322/UD-22- Whereas, by the Government Notification, Urban Development Department, No.PMC-2020/C.R.322/UD-22, dated the 23rd December 2020, published in the Maharashtra Government Gazette, Extraordinary, Part-1A, Central Sub-Division, dated the 23rd December 2020, issued in pursuance of the provisions of sub-section (4) of section 3 of the Maharashtra Municipal Corporations Act (LIX of 1949) (hereinafter referred to as "the said Act"), the Government of Maharashtra had announced its intention to issue a notification in exercise of the powers conferred by clause (a) of sub-section (3) of section 3 of the said Act, with a view to alter the existing limits of the Municipal Corporation of the City of Pune (hereinafter referred to as "the said Municipal Corporation"), so as to include therein the area specified in Schedule-I appended to the said notification;

And whereas, the Government has considered the objections and suggestions received pursuant to the said notification within the period specified therein;

And whereas, having regard to the factors mentioned in clause (2) of article 243-Q of the Constitution of India, it is considered expedient by the State Government to alter the limits of the said Municipal Corporation, so as to include therein the areas of villages specified in Schedule -I appended hereto;

Now, therefore, in exercise of the powers conferred by clause (a) sub-section (3) of section 3 of the Maharashtra Municipal Corporations Act (LIX of 1949), and of all other powers enabling it in that behalf, the Government of Maharashtra hereby, after consultation with the said Municipal Corporation and after previous publication of the proposed

notification as required by sub-section (4) of the said section 3, alters the limits of the said Municipal Corporation by including therein the areas mentioned in the Schedule-I appended hereto and declares that the revised boundaries of the said Municipal Corporation after inclusion of the area mentioned in Schedule-I shall be such as specified in Schedule-II appended hereto.

Schedule-I

The Description of area to be included in the City of Pune

Sr. No.	Name of the revenue village	Area of the villages to be included in area of the city of Pune
(1)	(2)	(3)
1.	Mhalunge	Entire area of revenue village
2.	Sus	Entire area of revenue village
3.	Bawdhan Budruk	Entire area of revenue village
4.	Kirkitwadi	Entire area of revenue village
5.	Pisoli	Entire area of revenue village
6.	Kondve – Dhawade	Entire area of revenue village
7.	Kopare	Entire area of revenue village
8.	Nanded	Entire area of revenue village
9.	Khadakwasala	Entire area of revenue Village
10.	Manjari Budruk	Entire area of revenue Village
11.	Narhe	Entire area of revenue Village
12.	Holkarwadi	Entire area of revenue Village
13.	Autade- Handewadi	Entire area of revenue village
14.	Wadachiwadi	Entire area of revenue village
15.	Shewalewadi	Entire area of revenue village
16.	Nandoshi	Entire area of revenue village
17.	Sanasnagar	Entire area of revenue village
18.	Mangdewadi	Entire area of revenue village
19.	Bhilarewadi	Entire area of revenue village
20.	Gujar Nimbalkarwadi	Entire area of revenue village
21.	Jambhulwadi	Entire area of revenue village
22.	Kolewadi	Entire area of revenue village
23.	Wagholi	Entire area of revenue village

## Schedule-II

The revised boundaries of the City of Pune.

Sr. No. (1)	Name of the revenue village (2)	Area of the villages to be included in area of the city of Pune
1.	North	Revenue Boundaries of Kalas, Dhanori, Lohagaon village.
2.	North - East	Revenue Boundaries of Lohagaon, Wagholi village
3.	East	Revenue boundaries of Manjri Budruk, Shewalewadi, Fursungi Village.
4.	South - East	Revenue Boundaries of Uruli Devachi Holkarwadi, Autade- Handewadi Village.
5.	South	Revenue Boundaries of Dhayari, Wadachiwadi, Yewalewadi, Kolewadi, Bhilarewadi village.
6.	South - west	Revenue Boundaries of Nanded, Khadakwasla, Nandoshi, Kopare village.
7.	West	Revenue Boundaries of Kondhawe-Dhawade, Bawdhan Budruk, Bawdhan Khurd, Mhalunge, Sus village.
8.	North - West	Revenue boundaries of Baner, Balewadi village & old limits of Pune Municipal Corporation.

By order and in the name of the  
Governor of Maharashtra,

  
(S.J. Moghe)

Deputy Secretary to Government.